

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PRADIP Y. LADEKAR

Criminal Appeal No(s). 494/2025

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

BANWARI & ANR.

Respondent(s)

Date : 30-04-2025 This appeal was called on for hearing today.

For Appellant(s) : Ms. Ruchira Goel, AOR
Ms. Veera Nahuli, Adv.

For Respondent(s) :
Mr. Ananta Prasad Mishra, AOR
Mr. Jasbir Singh, Adv.
Mr. Santosh Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Respondent no.2 is duly represented.

Service report regarding respondent no.1 from High Court has
not yet been received.

Photocopies of the High Court and trial Court have also not
yet been received.

Issue reminder to High Court for expediting the dispatch of
Service report as well as original records.

Lis again on 28.07.2025.

PRADIP Y. LADEKAR
Registrar

pm